

which was damaged in a serious explosion on 3rd December, 1977;

(b) the time required for its repairs; and

(c) whether the inquiry into this grave mishap has since been completed and if so, the details of the inquiry?

**THE PRIME MINISTER (SHRI MORARJI DESAI):** (a) Detailed estimate of the cost of repairs is not yet available pending examination of all the equipment involved. On visual inspection of external damage caused by the explosion it is assessed that repairs/replacement of equipment may cost about Rs. 120 lakhs.

(b) In case no major equipment is required to be replaced, the plant should be ready for production by end March, 1979.

(c) According to the preliminary report received from the Enquiry Committee, the explosion was due to the failure of ammonia quench assembly spool piece. The final report is expected after detailed investigations are completed.

#### **Demand for control of Headworks in Punjab**

**295. SHRI KANWAR LAL GUPTA:  
SHRI MOHINDER SINGH  
SAYIANWALA:**

Will the Minister of ENERGY be pleased to state:

(a) whether Government have received any letter from the Chief Minister of Punjab declining the Centre's demand for the control of headworks;

(b) whether the Prime Minister has also written a letter to the Punjab Chief Minister over that issue;

(c) what are the contents of the letter which Government received from the Chief Minister of Punjab; and

(d) what is the reaction of the Chief Minister of Punjab over the Central Government's letter about this issue?

**THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN):** (a) to (d). In pursuance of the requirements of Section 79(1)(c) of the Punjab Reorganisation Act, the Government of India have transferred the Rupar, Harike and Ferozepur Headworks to the Bhakra Beas Management Board. The Chief Minister of Punjab has represented against this transfer. The Chief Minister of Punjab has been informed that these orders are in compliance with the relevant provisions of the above said Act.

#### **Use of flags by political parties bearing close resemblance to Tricolour**

**296. SHRI KANWAR LAL GUPTA:  
SHRI VIJAY KUMAR  
MALHOTRA:  
SHRI SAUGATA ROY:  
SHRI YAGYA DATT  
SHARMA:  
SHRI RAGHAVJI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that his Ministry has asked the Law Ministry to draft a Bill seeking to prohibit political parties from using flags bearing a close resemblance to tricolour;

(b) when this Bill is proposed to be introduced; and

(c) what is the reaction of Government over the protest made by Congress Party over this issue?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):** (a) to (c). Final decision has yet to be taken in this regard.